

**HIGH COURT OF CHHATTISGARH AT BILASPUR****WPPIL No. 75 of 2024**

In the matter of Suo Moto Public Interest Litigation

**versus**

State of Chhattisgarh & Others

**Order Sheet**

<b>23/09/2024</b>	<p>This is an office reference.</p> <p>Heard Mr. Prafull N. Bharat, learned Advocate General, assisted by Mr. Shashank Thakur, learned Deputy Advocate General, appearing for the State.</p> <p>This suo moto public interest litigation has been registered on the basis of news item published in the Haribhoomi, Bilaspur dated 23<sup>rd</sup> September, 2024 with a heading “ 139 बच्चों का भविष्य खतरे, कभी भी हो सकता है गंभीर हादसा – करंट के खतरे के बीच पढ़ाई कर रहे नौनिहाल, जर्जर छत डरा रही”</p> <p>The aforesaid news goes to state that the children</p>

of Government Primary School, Tukardih are studying amidst the danger of being electrocuted. The dilapidated roof of the school building is also scaring the school children. The entire school building is surrounded by illegal electricity connection wires, due to which any untoward incident can happen anytime. Even after complaining to the Education Department and Electricity Department, no action has been taken till date. The building has become dilapidated and adjacent to the school building, the transformer has been installed from where most of the villagers have taken illegal connections. Since the illegal connections go over the building and touches the roof of the school building, there is supply of current in the roof. Neither the villagers are ready to disconnect the illegal connection nor the electricity department is taking any action which has put the life of 139 students in danger.

Learned Advocate General seeks short time to take necessary instructions in the matter.

In view of the above facts and circumstances, the Secretary, School Education Department, Mahanadi

Bhawan, Atal Nagar, Nawa Raipur (C.G.) is directed to file his personal affidavit in this regard.

Let the matter be listed again alongwith the report/affidavit of the authority as aforesaid, on 30.09.2024.

**Sd/-  
(Bibhu Datta Guru)  
Judge**

**Sd/-  
(Ramesh Sinha)  
Chief Justice**